

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:214
ANSWERED ON:07.08.2006
OBSCENITY AND VULGARITY IN NEWSPAPERS
Mahajan Smt. Sumitra;Singh Shri Sitaram

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the obscenity and vulgarity in mass media is increasing;
- (b) if so, whether the Hon'ble Supreme Court has also issued directions to check the increasing obscenity in the newspapers;
- (c) if so, the details thereof;
- (d) whether the Government proposes to provide more penal powers to the Press Council to remedy the situation; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) to (e):

A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.214 TO BE ANSWERED ON 7TH AUGUST 2006

- (a) Instances of obscenity and vulgarity in media have been brought to the notice of this Ministry.
- (b) No formal directions have been received from the Supreme Court.
- (c) Does not arise
- (d) &(e) The proposal to provide more penal powers to the Press Council of India is under consideration in the Ministry.